

**F No. 3/1/2018- PRP&P
National Human Rights Commission
(SRO Unit, PRP&P Division)**

Manav Adhikar Bhawan, 'C' Block,
GPO Complex, INA, New Delhi
Dated: 18 July 2018

ORDER

Subject: Re-constitution of the Core Group on Women

The National Human Rights Commission has re-constituted the Core Group on Women consisting of the following members:-

1. Dr. Indu Agnihotri, Director and Professor
Center for Women's Development Studies, New Delhi
2. Dr. Ranjana Kumari, Director
Centre for Social Research, New Delhi
3. Ms. Bina Jain, Patron
All India Women's Conference, New Delhi
4. Ms. Kalpana Viswanath, Secretary,
JAGORI, New Delhi
5. Prof. Vijay Raghwan, Dean- Social Protection Office
Center for Criminology and Justice, School of Social Work, Tata Institute of
Social Sciences, Mumbai
6. Ms. Ruchira Gupta, President
Apne Aap Women Worldwide, Kolkata
7. Dr. Pratiksha Baxi, Associate Professor
Center for the study of Law and Governance, Jawahar Lal Nehru University,
New Delhi
8. Dr. Anup Dhar, Associate Professor
School of Human Studies, Ambedkar University, New Delhi
9. Ms. Charu Wali Khanna, Senior Advocate
Supreme Court of India, New Delhi

10. Dr. Jyoti Chauthaiwale
Bharatiya Stree Shakti, 136 North Avenue, New Delhi

11. Dr. Manjula Batra, Director Research,
Research and Advanced Learning, DME, Affiliated to GGSIP University, New
Delhi

Representatives of the Union Ministries/Government Bodies

12. Joint Secretary
Ministry of Women and Child Development, New Delhi

13. Representative of National Commission of Women, New Delhi

14. Representative of Delhi Commission of Women, New Delhi

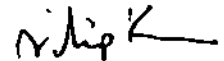
2. The Core Group will include Special Invitees (up to five) with the approval of the Chairperson, NHRC, depending upon the specific subject propose to be discussed in the core group meeting.

3. The Terms of Reference of the Core Group on Women are as under:

- i) to advise the Commission on issues relating to the rights of women. These issues may include the references made by the Commission to the Core Group and any other issue, which the Members of the Core Group would consider it appropriate to suggest to the Commission in light of the relevant provisions of the Protection of the Human Right Act, 1993.
- ii) to review the existing government policies, laws ,rules, orders, etc, relating to women from the perspective of human rights and make suggestions/recommendations for changes or for their better implementation.
- iii) to identify best practices, policies and programmes nationally and internationally adopted to protect the Rights of Women.
- iv) Any other issue considered relevant to the subject by the Core Group

4. The Core Group will meet periodically at regular intervals or as and when deemed necessary, in the Commission.

- 5 The participating members of the Core group shall be entitled to an honorarium of Rs.2, 000/- and local transportation of Rs.1, 000/-. The members based outside Delhi shall also be entitled for reimbursement of economy class airfare (by Air India) for the journey undertaken by them to attend the Core Group meetings.
6. This issues with the approval of the Competent Authority.



(Dilip Kumar)
Joint Secretary (Training & Research)

To

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Copy for information to

1. PPS to Chairperson
2. PPS Member (JPCG)
3. PPS Member (JDM)
4. PPS Member (JK)
5. Secretary General
6. DG (Investigation)
7. Registrar(Law)
8. Joint Secretary(T&R), Joint Secretary(P&A),
9. Director (A)
10. US(C), US(E), US(GA), SSA, DD(M&C), Sr. AO, AD(Pub.)